

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH
E -BLOCK, 2ND FLOOR, DISPUR, GUWAHATI-6

No.E-316621/1

Dated Dispur, the 21st June, 2023

NOTIFICATION

ORDERS BY THE GOVERNOR

In supersession of this Department's earlier Notification No.LGL.54/2020/487, dated 10th August, 2021, the Governor of Assam is pleased to designate Smt. Mehbooba Begum, Joint Secretary, Legislative Department as the State Public Information Officer in respect of Legislative Department, Government of Assam under sub- section (1) of section 5(1) of the Right to Information Act, 2005 (Central Act No.22 of 2005).

The Notification shall come into force with immediate effect.

Signed by Geetanjali Das
Saikia

Date: 22-06-2023 12:24:01
Secretary to the Govt. of Assam,
Legislative Department

Memo No E-316621/1

Dated Dispur, the 21st June, 2023

Copy to :

1. The Staff Officer to the Chief Secretary, Assam for kind information to the Chief Secretary.
2. Mrs. Mehbooba Begum, Joint Secretary to the Govt. of Assam, Legislative Department for information and necessary action.
3. Section Officer, Legislative Department.
4. All Assistant Section Officer, Junior Administrative Assistant, Legislative Department.
5. Content Manager, Legislative Department. He/She is requested to upload the Notification in Legislative Department's website.

By order etc.,

Signed by Mayurakshee
Lahon

Date: 22-06-2023 16:26:01

Under Secretary to the Govt. of Assam,
Legislative Department